CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranager, Bangalore-560 038.

Dated: 12 AUG 1993

| , | APPLICAT | ION NO(s |) | 640 | : | |
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SUBJECT:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

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DEPUTY REGISTRAR
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH : BANGALORE DATED THIS THE 27th DAY OF JULY. 1993

PRESENT

HON'BLE JUSTICE MR. P.K. SHYAMSUNDAR .. VICE CHAIRMAN
HON'BLE MR. V. RAMAKRISHNAN ... MEMBER (A)

APPLICATION No.640/93

Manja, S/o. Late Ranga, Occ. Cooli, r/o. Akki Hebbalu, K.R.Pet Taluk, Mandya District.

Applicant

(Shri G. Shanthappa ... Advocate)

Vs.

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- 1. The Union of India, fepresented by its General Manager, Southern Railways, Park Town, Madras-3.
- 2. The Divisional Railway Manager, Southern Railway, Mysore Division, Mysore.
- 3. The Divisional Safety Officer, Southern Railway, Mysore Division, Mysore.
- 4. The Station Master,
 Akkihebbalu Railway Station,
 K.R.Pet, Mandya District.

.. Respondents.

This application, having come up before this Tribunal today for admission, Hon'ble Justice Mr. P.K. Shyamsundar, Vice-Chairen, made the following:

ORDER

After having heard Shri G. Shanthappa for the ALOS applicant, we find there is no need to admit this application.

We think it appropriate to direct the Respondent institution and the Reilways to find out if they can appoint the applicant as a Safairala in some other place nearby to the place where he was formerly working.

2. With this observation, this application stands addisposed. Send a copy of this application to the respondents.

MEMBER (A)

VICE C

VICE CHAIRMAN

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SECTION OFFICER

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